

**DIRECTOR of I.I.E.M., CALCUTTA**

787. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the recently appointed Director of the Indian Institute for Experimental Medicine; Calcutta, under the Council of Scientific and Industrial Research does not have any medical qualification;

(b) the reasons for appointing a nonmedical person to direct research activities of a medical Institute in preference to persons with high medical qualifications; and

(c) whether the Institute could not more appropriately be located under the Indian Council of Medical Research?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) The present Director of the Indian Institute of Experimental Medicine, Calcutta, has no medical qualification as such but is an eminent Chemist and has been working as Head of the Chemistry Department and Deputy Director of the School of Tropical Medicine, Calcutta, since 1948.

(b) The Institute of Experimental Medicine is not a medical institute where clinical work is undertaken. It is well-known that chemistry forms an essential basis of medicine. Qualifications prescribed for the post of Director when it was advertised, covered all the scientific disciplines related to the objectives and programme of the Institute. Medical qualifications were also prescribed. The present incumbent was adjudged to be the best candidate by a duly constituted expert Selection Committee in accordance with the relevant Bye-laws.

(c) The Study Team on Scientific Departments of the Administrative Reforms Commission is looking into this matter.

**BAN ON HIPPIES**

788. SHRI S. A. KHAJA MOHIDEEN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether reports have come to the notice of Government that young boys and girls of the Delhi University Campus are

getting addicted to drugs like charas or ganja which they obtain from foreign Hippies; and

(b) whether Government propose to take steps to ban the entry of Hippies into this country?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) A newspaper report to this effect has come to the notice of Government. But according to the University of Delhi it is not a fact that young boys and girls are getting addicted to drugs like charas and ganja in the University Campus.

(b) No, Madam. However, vigilance has been intensified and suitable action under the appropriate laws is taken whenever there are signs of undesirable activities on the part of such foreigners.

**THREAT OF AGITATION BY DELHI TEACHERS**

789. SHRI S. A. KHAJA MOHIDEEN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether the Joint Council of Delhi School Teachers Organisations has threatened to launch an agitation if the authorities did not clarify the position regarding transfer of corporation schools in the Delhi Administration;

(b) whether any final decision regarding the transfer of schools has been taken;

(c) if so, when the transfer will be completed; and

(d) if not, what are the reasons for the delay?\*

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DASHAN): (a) According to the information supplied by the Delhi Municipal Corporation, the reply is in the affirmative.

(b) The Government of India has approved the proposal to transfer Middle and Higher Secondary schools run by the Delhi Municipal Corporation and the New Delhi Municipal Committee to the Delhi Administration.

The Delhi Administration is working out the necessary details of the takeover

for implementing the decision as early as possible.

(d) Does not arise.

#### THREE YEAR B.A. COURSE

790. SHRI M. RUTHNASWAMY: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether the three year Legal course has been introduced in all the universities in India;

(b) if so, the details thereof;

(c) the names of the universities which have not so far introduced this course:

(d) the number of universities having evening classes for this course; and

(e) the number of universities having correspondence course for these subjects.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) No, Madam.

»

(b) Does not arise.

(c) and (d) The required information is being collected and will be laid on the Table of the Sabha in due course.

(e) According to the available information no University has so far introduced correspondence courses in Law.

#### CANDIDATES FROM I.I.T.

711. SHRI M. RUTHNASWAMY: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether a number of candidates coming from the Indian Institutes of Technology at various States controlled by the Union Government have not been provided with jobs for the last three years;

(b) the number of candidates who have passed from these Institutions during the last three years in different subjects;

(c) the number of them now in employment in (i) State services (ii) Public undertakings, and (iii) private sector; and

(d) what are the steps taken by Government to meet their employment market?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) The present unemployment among engineers includes graduates of the Institutes of Technology.

(b) The required information is given in the statement at Annexure I. [See Appendix I Will, Annexure No. 57]

(c) The required information is not readily available.

(d) The general measures formulated by the Central Government to solve the unemployment among engineers are outlined in the statement at Annexure II. [See Appendix I Will, Annexure No. 58]

#### INDRA MARKET, DELHI

702. SHRIMATI SARIKA BHADOURIA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Starred Question No. 717 given in the Rajya Sabha on the 26th March, 1960 and state:

(a) whether Government are aware that some officials of Municipal Corporation of Delhi are interested in not completing the boundary wall in Indra Market as they are getting money every month from the unauthorised squatters there;

(b) what steps Government propose to take to demolish all the unauthorised structures of Tea Stalls, Food Stalls, etc. which has come up there—recently with the help of Inspectors of Delhi Municipal Corporation;

(c) how many times during the current year the Enforcement Staff of Delhi Municipal Corporation have removed from there goods of the fruit merchants lying on the roads; and

(d) why the boundary wall on the western side of the market which was demolished has not been constructed so far?

THE MINISTER OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) According to Delhi Administration no official of Delhi Municipal Corporation is interested in not completing the boundary wall of Indra Market.

(b) According to information supplied by Delhi Municipal Corporation, there are 5 Jhuggies and stalls in the vicinity of the